

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.321

CP-157/241-242/2022

IN THE MATTER OF:

M/s. Yogesh Gupta

.... **APPLICANT/PETITIONER**

Vs.

M/s. Medipol Pharmaceuticals Pvt Ltd.

.... **RESPONDENT**

SECTION

U/s 241(1) & 241(2)

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sourabh Gupta, Mr. Puneet Yadav,
Mr. Darpan Dogra, Advocates

For the Respondent : Mr. Siddharth Yadav, Sr. Adv., Mr. Vibhu Jain,
Mr. Ankit Chadha, Advocates for R-2 and R-4

ORDER

List the matter before the Regular Bench on **20.03.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)